CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

Hearing by Video Conferencing

O.A. No.063/202/2020

Chandigarh, this the 16th day of July, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Devender Sharma S/o Sh. Pushap Raj r/o Near PHC Dharanda, P.O. Meramasit Tehsil Sundernagar, District Mandi, Himachal Pradesh.

...Applicant

(BY ADVOCATE: None)

VERSUS

1. Union of India through its Principal Secretary, Ministry of Social Justice and Empowerment, New Delhi.

2. Director In-Charge, Composite Regional Centre (For persons with Disabilities), Near Mahamaya Temple, Sundernagar, Distt. Mandi (HP)-175018.

3. Administrative Officer, Composite Regional Centre, Near Mahamaya Temple, Sundernagar, Distt. Mandi (HP)-175018.

4. Rajeev Sharma S/o Late Sh. Ram Krishan Sharma R/o VPO Purana Bazar near Gupta General Store, Tehsil Sundernagar, District Mandi-175018.

...Respondents

(BY ADVOCATE: Ms. Shubh Mahajan for respdts. No. 1 to 3
Mr. Onkar Jairath for respdt. No. 4)

O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1.   Despite the link having been sent by the Registry of this Tribunal, learned counsel for the applicant has failed to join the video conference.

2.   At the very outset, learned counsel for the respondents No. 1-3, while drawing our attention towards paragraph 17 of the affidavit dated 11.09.2020 filed by respondent No. 3, stated that vide order dated 03.08.2020, the Respondent No. 2 has cancelled the selection process for the post of Workshop Supervisor cum Storekeeper (Consultant) and, therefore, nothing survives in the present Original Application.

3.   In view of the above statement made by learned counsel for the respondents No. 1-3, the Original Application is disposed of as having been rendered infructuous.

(RAKESH KUMAR GUPTA)   (SURESH KUMAR MONGA)
MEMBER (A)   MEMBER (J)

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